

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 58

Dated Guwahati, the 3rd November, 2015

In supersession of all previous Orders / Notifications, Hon'ble the Chief Justice (Acting) has been pleased to constitute / reconstitute the following Committees of Hon'ble Judges.

| SL NO. | NAME OF THE COMMITTEE | NAMES OF THE HON'BLE JUDGES | SECRETARY |
|--------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------|
| 1. | Administrative Committee | Hon'ble the Chief Justice (Acting) Hon'ble Mr. Justice B.K. Sharma Hon'ble Mr. Justice Hrishikesh Roy Hon'ble Mr. Justice C.R. Sarma Hon'ble Mr. Justice A.K. Goswami | Registrar General |
| 2. | Committee to examine the continued utility of all Judicial Officers in all the four States under the jurisdiction of the Gauhati High Court, on attaining the age of 50/55/58 years | Hon'ble the Chief Justice (Acting). Hon'ble Mr. Justice B.K. Sharma Hon'ble Mr. Justice Hrishikesh Roy | Registrar (Vigilance) |
| 3. | Public Interest Litigation Committee. | Hon'ble Mr. Justice U. Bhuyan Hon'ble Mr. Justice Manojit Bhuyan Hon'ble Mr. Justice Suman Shyam | Registrar (Judicial) |
| 4. | Financial Affairs & Budget Committee including matters relating implementation of 13 th /14 th Finance Commission's recommendations and centrally sponsored schemes. | Hon'ble the Chief Justice (Acting) Hon'ble Mr. Justice Hrishikesh Roy Hon'ble Mr. Justice C.R. Sarma Hon'ble Mr. Justice U. Bhuyan | Registrar (Admn.) To be assisted by JR (PM&P) & DR (Finance) |
| 5. | Committee to monitor implementation of Action Plan for disposal of cases in Subordinate Courts, etc | Hon'ble the Chief Justice (Acting) Hon'ble Mr. Justice Hrishikesh Roy Hon'ble Mr. Justice U. Bhuyan Hon'ble Mr. Justice Manojit Bhuyan Hon'ble Mr. Justice Suman Shyam | Registrar (Judicial) |

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| 6. | Committee to examine the matter regarding criteria for assessment of work done by the Officers of the Assam, Nagaland, Mizoram & Arunachal Pradesh Judicial Service as well as the modification of the ACR formats for the Judicial Officers of all the States under the jurisdiction of Gauhati High Court (as per Full Court Resolution dated 13.10.2015 against Agenda Item No. 2.) | Hon'ble Mr. Justice C.R. Sarma Hon'ble Mr. Justice P.K. Saikia Hon'ble Mr. Justice N. Chaudhury | | Registrar (Judicial) |
| 7. | Committee for dealing with all matters relating to Officers and Staff of the High Court. The Committee to deal with following matters: a) Promotion & ACP of Officers and Staff. b) All matters relating to ACRs of Officers and staff. c) Staff Welfare. | Hon'ble Mr. Justice B.K. Sharma Hon'ble Mr. Justice Hrishikesh Roy Hon'ble Mr. Justice P.K. Saikia | | Registrar (Admn.) & Registrar (Estt.) |

By Order,

Sd/- H.K. Sarma,

REGISTRAR GENERAL

Memo No. HC. III -23/ 2013/ 2868 - 83/ G Dtd. 3rd November, 2015

Copy to :-

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl
3. The Registrar -cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun, Arunachal Pradesh.
6. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
8. The Librarian - cum - Research Officer, Gauhati High Court, Guwahati.
9. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
10. The Pvt. Secretary to Hon'ble Mr./Mrs./Mrs.(Dr.) Justice _____ Gauhati High Court, Guwahati
11. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is requested to upload this Order in the website of Gauhati High Court.
12. The AO(J) (_____), Gauhati High Court, Guwahati.
13. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
14. The Court Officer No. 1 & 2, Gauhati High Court, Guwahati.
15. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
16. Notice Board, Gauhati High Court, Guwahati

H.K. Sarma

REGISTRAR GENERAL